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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 4846 /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Rajib Goswami
Member, Motor Accident Claims Tribunal
Sonitpur, Tezpur

Dated Guwahati, the October, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. MACT(S) 578, dated 04.10.2021.

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the current block period of 2018-2021 to visit Andaman, along with your family w.e.f. 09.10.2021 to 15.10.2021, by the shortest possible route, as per existing Rules.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 4847 -4849/A, dated 5.10.2021

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

[Signature]

REGISTRAR (VIGILANCE)

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